

Treasury bills or as deposits with Government.

(b) Details of funds placed with various agencies by the REC during 1989-90, 1990-91 and 1991-92 are given in the Annexure [See Appendix CLXVI Annexure No. 4]

(c) It has very recently been brought to the notice of Ministry of Power that some of the investments were not as per the prescribed procedure. This is being looked into.

Per Capita power generation in the country

165. SHRI S. K. T. RAMACHAN-DRAN: Will the Minister of POWER be pleased to state:

(a) what are the proposals before Government for stepping up, power generation in view of the very low per capita power generation in India as compared to other countries; and

(b) what was the total power generated in the country during the year 1991-92 and what is the total anticipated generation of power during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU): (a) The Planning Commission has approved a capacity addition programme of 30537.7 MW during the 8th Plan (1992-97) for stepping up power generation in the country. Among other measures that are being simultaneously taken to step up power generation are maximisation of generation from existing power stations through, renovation and modernisation and better management.

(b) Energy generation in the country in 1991-92 was 286.7 billion units. Anticipated generation of power during 1992-93 is 302.9 billion units.

Target of rural electrification

166. SMRI RAMENDRA KUMAR YADAV 'RAVI': Will the Minister of POWER be pleased to state:

(a) what target has been fixed and what achievement has been made regarding rural electrification during 1991-92, state-wise; and

(b) what is the target fixed for rural electrification during the current year and the achievement made in this regard till October 31, 1992, state-wise?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU): (a) State-wise targets and achievements for rural electrification during 1991-92 are given in the Annexure. [See Appendix CCXVI, Annexure 5]

(b) The statewise target and achievement during the current year, till 31st Oct., 92, regarding rural electrification are given in the Annexure [See Appendix CLXVI, Annexure 6]

Rural electrification corporation projects in Bihar

167. DR. RAMENDRA KUMAR YADAV 'RAVI': Will the Minister of POWER be pleased to state:

(a) what amount has been sought by the Rural Electrification Corporation from NABARD for its various projects in Bihar during each of the last two years, till date; and

(b) what are the details of such projects and the amount allocated and released for each of the projects?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU): (a) and (b) NABARD provides funds, for energisation of agricultural pump-sets under Special Project for Agriculture (SPA) Programme after ascertaining the statewise requirement of the funds from their Regional Offices. During the last two years (1991-92 and 1992-93), NABARD has not allocated any funds for Bihar since Bihar State Electricity Board has defaulted in repayment of the Banks' dues.